



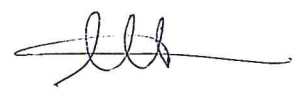
(16)

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 19/09/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER : CA/64/17
PETITION NUMBER :
NAME OF THE PETITIONER(S) : PREM KUMAR
NAME OF THE RESPONDENT(S) : THE CHURCH OF SOUTH INDIA TRUST ASSOCIATION
SECTION : 241/242

Sl.No.	NAME (IN CAPITAL)	REPRESENTED BY	SIGNATURE
1.	R. VIDHYASHANKAR R. ASHOK KUMAR	Counsel For Petitioner	
2.	TAMIL SELVI For Adrian D. Rozario	Counsel for Defendant 2 to 26.	
3.	M. A. SHARON For D. Prabhu (Mukutt Arunkumar)	Counsel for Respondent-1	

ORDER

Counsel for petitioner present and reported ready for submitting arguments.
Counsel for R1 and counsel for R2 to R26 are present and prayed time for making submissions as the senior counsel could not attend the Tribunal due to personal inconvenience. Time extended at request. Put up on 05.10.2017 at 10.30 A.M.

K Anantha Padmanabha Swamy
Member (Judicial)